

Sixteenth Loksabha

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Title: Introduction of the Maintenance of Food, Potable Water and Fodder Supplies in Drought Affected Areas Bill, 2018.

DR. SHRIKANT EKNATH SHINDE (KALYAN): Sir, I beg to move for leave to introduce a Bill to provide for the compulsory maintenance of food and potable water supplies for human consumption and fodder for the livestock of the farmers in drought affected areas by the Union Government with the co-operation of the Government of the concerned State and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the compulsory maintenance of food and potable water supplies for human consumption and fodder for the livestock of the farmers in drought affected areas by the Union Government with the co-operation of the Government of the concerned State and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. SHRIKANT EKNATH SHINDE: I introduce** the Bill.